

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

①

O.A.509/94

Shri G.R.Gore
Pune

..

Applicant

vs

Kendriya Vidyalaya Sangathan
& Anr.

..

Respondents

Coram: Hon'ble Shri N.K.Verma, Member(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

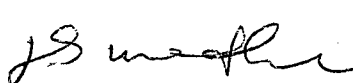
Shri Kishor Bute Patil,
Advocate for the applicant.

Dated: 18-4-94

Tribunal's Order:

(Per: Hon'ble Shri N.K.Verma, Member(A))

Shri Patil ~~craves~~ for the withdrawal
of this application with liberty to file a fresh
application if necessary. Prayer granted.


(Smt. Lakshmi Swaminathan)
Member/J


(N.K.Verma)
Member/A